

[English]

Transfer policy in State Bank of Indore

1666. SHRI RAJ KUMAR RAI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that number of officers/award staff (cash & clerical) of the State Bank of Indore, have managed to stay in its branches in 'Indore-City' Bhopal, Jabalpur and Delhi, for more than the prescribed limit;

(b) if so, the names of the officers/clerks/cashiers (branch-wise) alongwith the period of their over-stay in the same city, including the reasons in each case; and

(c) the remedial steps Government propose to take to implement its new transfer policy?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) Government have issued guidelines for rotation of officers every 3 years and of award staff every 5 years posted in branches/offices. State Bank of Indore has advised that they have started implementing these instructions and officers are normally transferred with the stipulated period. However, in some cases, they are allowed to stay more than the stipulated period at one assignment due to administrative exigencies or in consideration of genuine difficulties being faced by certain officers. The change in the assignment may be in the same centre or to an outside station. In the case of award-staff, transfers are generally made within the same centre/Municipal/Urban agglomeration area except when they themselves express willingness to be transferred to some other centre or are considered for incadre promotion. Sometimes they are transferred to outside centres due to administrative exigencies also.

(b) Since no period has been stipulated for stay in the same city, the question of overstaying in a city does not arise.

(c) Government have issued instructions to all banks to comply with Government guidelines on rotation of employees and is reviewing the progress from time to time.

[Translation]

Transfer of officers in State Bank of Bikaner & Jaipur

1667. SHRI RAJ KUMAR RAI: Will the Minister of FINANCE be pleased to state:

(a) the number of high officers transferred from Jaipur head office of State Bank of Bikaner & Jaipur to the head office of another subsidiary bank of State Bank of India in Madhya Pradesh;

(b) if so, the number of these officers; and

(c) whether this new transfer policy is likely to help in reducing the number of cases of bungling?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) None, Sir.

(b) and (c). Do not arise.

[English]

Scheme for Minimum Needs Programme in A.P.

1668. SHRIMATI N.P. JHANSI LAKSHMI:
SHRI T. BALA GOUD:

Will the Minister of PLANNING be pleased to state:

(a) the amount sanctioned to Andhra Pradesh to implement the schemes prepared under the Minimum Needs Programme (MNP) in 1985-86 and 1986-87, and the amount earmarked for the year 1987-88; and

(b) the amount actually utilised in 1985-86 and 1986-87?